GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO:2723
ANSWERED ON:10.08.2010
THEFT CASES IN DELHI
Patil Shri A.T. Nana;Patil Shri C. R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of thefts are on the rise in the NCT of Delhi;

(b) if so, the total number of such cases reported/FIR registered during each of the last three years and the current year, areawise, VIP area-wise including North Avenue;

(c) the total number of theft cases investigated/under investigation and the steps taken to investigate and solve all the pending cases;

(d) the total number of accused arrested and the action taken against them during the said period; and

(e) the action taken by the Government to make Delhi city safe and secure including VIP areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Yes, Madam. Cases of theft are on the rise in the NCT of Delhi. The details (reported, worked out and accused arrested) of theft cases area-wise (including North Avenue) for the last three years and the current year i.e. 2007, 2008, 2009 and 2010 (up to 15.07.2010) are given in the Annexure. Delhi Police is making necessary efforts to work out the cases.

(e): The crime prevention measures initiated by Delhi Police to make Delhi safe and secure include introduction of 'eyes and ears' scheme to improve collection of intelligence at the grass-root level, emphasis on community policing for better relationship with the public; regular surveillance on the activities of desperate criminals; creation of 9 new sub-divisions and 29 new police stations after identifying crime-prone police stations; sustained focus on collection of criminal intelligence through Crime Branch and Special Cell and other special teams; checking of guest houses, hotels etc organized on a regular basis in order to keep a check on the activities of criminal elements; emphasis laid on SHOs personally leading patrolling parties on foot and in vehicles particularly in vulnerable areas; pickets deployed all over Delhi for checking of criminals, particularly those making use of motorcycles, and their position is changed regularly instilling an element of surprise; surveillance over bad characters has been intensified; banks are regularly checked during vulnerable hours; intensive door-to-door survey of servants and tenants, identification of senior citizens and cyber cafes; special patrolling is organized during dark nights to prevent any criminal activity under the cover of darkness; action against active criminal gangs under the Maharashtra Control of Organized Crime Act (MCOCA) stepped up. As compared to 1 case under MCOCA in 2007 and 6 cases in 2008, the number of cases in 2009 sharply went up to 25.